THE DEPUTY MINISTER FOR RAIL- i WAYS AND TRANSPORT (SHRI O. V. ' ALAGESAN) (a) and (b). Only one from Australia in 1951-52, who resigned his appointment in April 1952, and none in 1952-53.

Oral Answers

SHRI M. VALIULLA: Is there any scheme to train people for this post?

SHRI O. V. ALAGESAN: Yes, Sir.

SHRI M. VALIULLA: Have any people been trained?

SHRI O. V. ALAGESAN: Yes, they are being trained.

SHRI M. VALIULLA: How many are they training?

SHRI O. V. ALAGESAN: I cannot give the exact number but they are training. It covers a long period.

SHRI M. VALIULLA: Have they come out of the Training School with some diploma or degree?

SHRI O. V. ALAGESAN: Yes. Now there are 10 Indian Officers under training.

SHRI M. VALIULLA: Are those people appointed as they come from training?

SHRI O. V. ALAGESAN: They have had training in India.

SHRI M. VALIULLA: How many years' course is it in the school?

SHRI O. V. ALAGESAN: It is, I think 4 years' practical training course at the port. If the hon. Member wants more details. I shall be able to supply him later.

SHRT M. VALIULLA: When was it started?

SHRI O. V. ALAGESAN: I cannot say.

SHRI M. VALIULLA: Because he stated that Officers are appointed after they come out of the School and they have got 4 years training, so, the

school must have been a recently started one.

to Questions

SHRI O. V. ALAGESAN. It is not exactly that way. They are put on ships for 3 or 4 years and then practical training is given.

SHRIMATI VIOLET ALVA: How-many training schools are there?

SHRI O. V. ALAGESAN: There is none but practical training is given at the port.

FOREIGN NATIONALS PRACTISING IN MEDICINE IN INDIA

*376. SHRI GOVINDA REDDY: Will the Minister for HEALTH be pleased to state.

(a) whether it is a fact that Government are taking steps to prevent foreign nationals in India holding foreign medical qualifications not included in the Second Schedule to the Indian Medical Council Act. 1933. from being registered by the State Medical Councils; if so, why;

(bt whether such foreign nationals are permitted to practise at present;

(c) what is the number of such foreign nationals in India; and

(d) what is the number of such foreign nationals employed in Medical Colleges or other Medical Institutions in India?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASE-KHAR): (a) No.

(b) The practice of medicine by un registered persons is not at present prohibited in any State of India except Bombay.

(c) Government have no information.

(d) The information asked for is being collected from the State Govern ments and will be laid on the Table of the House in due course.

Oral Answers

SHRIMATI M. CHANDRASEKHAR-Not that I know of.

SHRI GOVINDA REDDY: Is not Central Government maintaining a list of foreign practitioners?

SHRIMATI M. CHANDRASEKHAR: No

SHRI GOVINDA REDDY: Will they maintain a register of foreign practitioners?

SHRIMATI M. CHANDRASEKHAR: It is a suggestion for action.

SHRIMATI VIOLET ALVA: Are there any foreign nationals who run their own medical institutions in India? If so. where?

RAJKUMARI AMRIT KAUR: The only foreign nationals who are running their own medical institutions that I know of are the Missionaries.

MOBILE POST OFFICE SCHEMA

*377. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state.

(a) the total number of mobile post offices required to serve big cities in India containing more than five lakh population; and

(b) whether any expansion of the mobile post offices scheme is under the consideration of Government; and, if so, when this work will be taken up?

THE MINISTER FOR COMMUNICA-TIONS (SHRI JAGJIVAN RAM): (a) Nine, excluding the four mobile post offices already functioning in Madras, Nagpur, Delhi and Kanpur.

(b) The whole question of extension of mobile Post offices is under examination. The latter part of the question does not arise at present.

to Questions *378. [Postponed to 21st April 1953.]

RECONSTRUCTION WORKS ON NILAMBUR RAILWAY

*379. SHRI E. K. IMBICHIBAVA: Will the Minister for RAILWAYS be pleased to state:

(a) whether it is a fact that reconstruction works of the Nilambur Line on the Southern Railway have been stopped; if so, why; and

(b) whether Government intend to restart the work; if so. when?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No.

(b) Does not arise.

SHRI E. K. IMBICHIBAVA: (In Malavalam) flHow far has the work progressed?]

SHRI O. V. ALAGESAN: I did not follow, though I should. The work of restoration is in progress and shor-anur to Angadipuram Section. 17.5 miles, is expected to be ready for opening on the 16th April 1953.

SHRI E. K. IMBICHIBAVA: (In Malayalam) t[How many years will it take to complete the construction of the line?]

SHRI O. V. ALAGESAN: The whole line will be completed within another year.

WOMEN PILOTS IN AIRLINES

*380. SHRIMATI SHOILA BALA DAS: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether there is any woman pilot in the scheduled air lines; and

(b) if not. whether there is any bar to the appointment of women as pilots?

THE MINISTER FOR COMMUNICA-TIONS (SHRI JAGJIVAN RAM): (a) No.

(b) No.

†English translation.